

SHRI YOGENDRA MAKWANA : Then, Shri Rana Vir Singh—I do not think he is here—made a point. Everybody said about afforestation, but he said that the students in the flood-affected areas should not be charged any fees. This is for the State Governments to decide.

I do not think any new suggestion or any new query was made from anybody except by Members from Rajasthan. So far as Rajasthan is concerned, their memorandum we have received on the seventh of November 1986 and it is under consideration. But recently during the financial year 1986-87, we have released Rs. 98.70 crores to the State Government for drought of the previous year. Then, Rs. 1.1 crore have been released for pre-monsoon floods and Rs. 7.59 crores have been released recently on 30th October 1986 for floods. This is for Rajasthan.

I have covered all the points made by the hon. Members.

[*Translation*]

SHRI VIRDHI CHANDER JAIN : When are you sending the study team ?

[*English*]

SHRI YOGENDRA MAKWANA : We will send the study teams.

SHRI VIRDHI CHANDER JAIN : You must send within a week.

SHRI YOGENDRA MAKWANA : So far as study teams are concerned, there are certain difficulties. Why it is delayed, let me explain. It is delayed because it depends upon the availability of the officers because we have to draw them from different Ministries and if the officer is not available with the Ministry, then we have to postpone the visit of the team. Therefore, it is delayed. But I will see that the team visits Rajasthan at the earliest.

SHRI VIRDHI CHANDER JAIN : *Ad hoc* grant must be paid.

SHRI YOGENDRA MAKWANA : If the State Government requests for that, I will look into it. Let the State Government request for the Ways and Means Advance. I will look into it.

Ours is not a country but it is a sub-continent and in a sub-continent there are different types of climatic zones. In some areas there is excess rain, in some areas there is drought. So, this problem is a perennial problem and it can be solved only with these long-term measures which the Government has taken which I have just described. But because of the funds constraint, it is not possible to do everything at time. Thank you very much.

19.52 hrs.

BUSINESS ADVISORY COMMITTEE

[*English*]

Thirty-first Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : Sir, I beg to present the Thirty-first Report of the Business Advisory Committee.

MR. CHAIRMAN (SHRI SHARAD DIGHE) : The House now stands adjourned to reassemble tomorrow at 11 a.m.

19.53 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Wednesday, November 26, 1986/Agrahayana 5, 1908 (Saka)